

Virtual Court Hearing Cases in Ramanathapuram District
Cause List Date: 04.06.2021

PRINCIPAL DISTRICT COURT, RAMANATHAPURAM

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_N2NkNTdiN2EtOTc2NC00MWIwLTIjYzctYjY0NGVknWUyNjVj%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d

Sl. No.	Spl.Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1149/2021	B	107/2021, Kenikarai P.S.	U/s.147, 148, 294(b), 324, 307, 506(ii) IPC and 25(1)(A) Arms Act.	Rajkumar @ Kokkikumar and one another	KRM.Karunai vel Pandian
2	1150/2021	B	149/2021, Uchipuli P.S.	U/s.302, 147, 148, 342, 109, 120(b) IPC	Manoharan	KRM.Karunai vel Pandian
3	1151/2021	B	17/2021, Kovilangulam	U/s. 302 IPC	Ramu	G.Vijayanand
4	1152/2021	B	23/2021, Kovilangulam	U/s.294(b), 324, 307 IPC	Gandhi @ Dharmaraj	K.Muthudurais amy
5	1153/2021	B	80/2021, Chatirakudi	U/s.302 and 393 IPC	Muthuraj @ Muthurasu	S.Shanmuga nathan
6	1154/2021	B	166/2020, Paramakudi Taluk P.S.	U/s. 449, 380, 302 IPC	Muthurakku	M.Dharmar
7	1155/2021	AB	242/2021, Uchipuli P.S.	U/s.379 IPC and 21(4) Mines and Minerals (Development and Regulation Act)	Mohamed Dharik	K.Anbu cheliyan

JUDICIAL MAGISTRATE COURT, MUDUKULATHUR

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_MjYzNWI4NzItYjY0Mi00NTZiLWEwMDAtOGZhMDAzM2Y3ZjUy%40thread.v2/0?context=%7b%22Tid%22%3a%222763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1251/2021	B	194/21 Mudukulathur PS.,	379 IPC	Esaikkidoss	R.Murugesan
2	1255/2021	B	153/21 Mudukulathur PS.,	294(b), 435, 506(ii) IPC	Raja	R.Murugesan

**Principal Distirct Judge,
Ramanathapuram.**